## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 512/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Susheel Kumar Puri

V/s.

Biscoot Records LLP & Ors.

SECTION OF THE COMPANIES ACT: LLP 43 of the Companies Act, 2013.

3. No. NAME

3. U.A. Packel Joseph Fitso.

3. SHREY FATTERPEKAR Adv. for Respondent Na. 1 to 5,

## ORDER C.P. 512/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. This Petition is filed on 05.10.2017 listed for the first time.
- 3. Mentioned by the Learned Representative of the Petitioner.
- 4. Petition is fit for Admission for adjudication on the issues raised.
- The Reply from the side of the Respondent is awaited. Undertakes to file 5. the Reply on or before 29.11.2017, thereafter Rejoinder by the Petitioner on

before 07.12.2017. Matter is listed for further adjudication on 18.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017.

M.K. Shrawat Member (Judicial)

Aah